

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.105
(IB)-296(PB)/2023

IN THE MATTER OF:

Nimble Credit Cooperative Society Ltd. Petitioner/Applicant
Vs.	
Bulland Realtors Private Limited Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 CIRP

Order delivered on 01.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : None appeared
For the Respondent : Ms. Nidhi Yadav, Adv.

ORDER

New IA-3179/2024

Today, when the matter was called, none appeared on behalf of the Applicant.

Ld. Counsel Ms. Nidhi Yadav appeared on behalf of the Respondent.

At request, list the matter for a physical hearing **on 24.07.2024.**

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)